



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,22nd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

48	WA/219/2024 B/O	DEFODIL DAS AND 3 ORS Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 9 ORS	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. M K DAS(R-1 TO 9)
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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
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24)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
35	AB/2385/2024 B/O	SARFAS HUSSAIN @ SARFAJ ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
MOTION				
36	AB/2786/2024 FIXED.	ADNAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
BAIL HEARING (BA)				
37	Bail Appln./853/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
38	Bail Appln./3041/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	ANISUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
BAIL HEARING				
39	AB/2692/2024 FIXED.	JUNMONI HAZARIKA Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
24 WP(C)/5334/2024 B/O	THARU AND SONS Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR G GOSWAMI N GAUTAM	DY.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

18	Review.Pet./79/2023 BY SLIP, IN WP(C)/3484/2019 (D/O)	DIPALI BISWAS Versus UNION OF INDIA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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[AT 4:15 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[THIS BENCH WILL SIT AT 4:15 PM

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA
WILL JOIN THE COURT PROCEEDINGS THROUGH
REMOTE VIDEO CONFERENCING FROM THE AIZAWL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WA/101/2024 CAVT. NO.03162/024,	NAREN CHANDRA DEKA Versus KALYAN DAS AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. JYOTIRMOY ROY MR. S SARMA (R-1) MR. S SARMA (R-1) MR. R HAZARIKA (R-1) MR. C CHAKRAVARTY (R-1) MR D DAS (R-1) MR D DAS (R-1) MR B P SARMAH (R-1) B SAHA (R-1) SC, SEC. EDU. MR. JAYANTA ROY (R-1) FOR CAVEATOR

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	El.Pet./1/2024 FIXED	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY
2	WITH Review.Pet./183/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR MR P NAYAK	MR. I U CHOWDHURY

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

1	AB/1897/2024 FIXED	RAJU SHEIKH @ RAJU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
63	Bail Appln./3217/2024 B/O	RAJASHRI DEVI Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
BAIL HEARING (BA)				
64	Bail Appln./3167/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD FARDIN ALI @ HAQUE Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK MR I UDDIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
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8)	MR. P SARMA	04-10-2024	To	16-11-2024
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12)	MR. R L YADAV	21-10-2024	To	10-12-2024
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23)	MR. P MAHANTA	22-10-2024	To	24-10-2024
24)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
25)	MR A K DAS	22-10-2024	To	26-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,22nd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
20	WP(C)/5826/2022 (AT 10:30 AM)	ANJU RANI BAISHYA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR. N J GOGOI	GA, ASSAM MR. R SARMA (R-3) MS. S. BISWAS (R-3) SC, SEBA
21	Arb.A./6/2024 CAVT. NO.08222/024, (AT 10:30 AM)	RAMPAT LAL VERMA Versus RAHUL VERMA AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA FOR CAVEATOR
22	CRP(IO)/128/2024 (AT 10:30 AM)	HIFJUR RAHMAN LASKAR AND ANR Versus SOROF UDDIN LASKAR AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	MR. A M BARBHUIYA (R-2,3) MS S R MAZARBHUIYA (R-2,3) MS A BEGUM (R-2,3) S. M. ZINNA
ORDERS				
23	I.A.(Civil)/2738/2024 FIXED in RSA/10253/2024 WITH RSA/10253/2024 (Filing Number)	URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY	MR. K R BOROOAH	
24	I.A.(Civil)/2948/2024 FIXED in RSA/175/2024 WITH RSA/175/2024	URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY H	MR. K R BOROOAH	
		BASIRUDDIN AND 3 ORS Versus ABDUL HANNAN AND 10 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
		BASIRUDDIN AND 3 ORS Versus ABDUL HANNAN AND 10 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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[For Tuesday,22nd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
31	Crl.Pet./639/2021 B/O	SUBODH SAMADDAR AND ANR Versus PARINITA DEKA AND ANR	MR. S KALITA MR. A GANGULY MR. D BORA MR. S KAKATI MR P DAS	MR D SAIKIA PP, ASSAM (R-2)
32	Crl.Pet./1072/2024 B/O	SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
33	Bail Appln./2356/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PABON BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
34	Bail Appln./3182/2024 FIXED	JAHIR AHMED @ JAHIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
35	AB/2562/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

ITEM NO. 13 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
30	Crl.A./118/2010 (AT 2:00 PM)	BIPUL DAS, Versus STATE OF ASSAM,	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM
31	Crl.Pet./1359/2023 (AT 2:00 PM)	ARUP KUMAR SHARMA Versus RAM LAKHAN GUPTA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH
32	Crl.Pet./448/2024 (AT 2:00 PM)	ROKONGULIE Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI	PP, ASSAM
MOTION (BA)				
33	Bail Appln./3220/2024 B/O	MD RAJAB ALI Versus THE STATE OF ASSAM	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
BAIL HEARING (BA)				
34	Bail Appln./3011/2024 FIXED	NARGIS PARBIN @ NARGIS PARVIN Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
35	Bail Appln./3164/2024 FIXED	ABDUL SALIM MAZUMDER Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
BAIL HEARING				
36	AB/2758/2024 FIXED	SAHED AHMED LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
45	WP(C)/1690/2023 B/O	JAKIR HUSSAIN AND 10 ORS Versus THE UNION OF INDIA AND 52 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM MR. B DEKA (r-1) DY.S.G.I.
46	I.A.(Civil)/3196/2024 B/O, IN WP(C) 2097/2022(D/O) in WP(C)/2097/2022	DALIMI GARO Versus DR. KARABI BARUAH AND 9 ORS.	MS M HAZARIKA MR. M K BORAH MRS. P KASHYAP	GA, ASSAM MR. N SARKAR SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY, THE 22ND DAY OF OCTOBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

[COURT NO: 14]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

BAIL HEARING

1. AB 109/2024
FIXED WITH CD

NANGRAM TADO
VERSUS
THE STATE OF AP

TABIT TAPAK
ASO DALBONG

PP OF AP



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR TUESDAY, THE 22ND DAY OF OCTOBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 23]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

1. ELECTION PET. 8/2024 (FIXED)	KARIKHO KRI VERSUS DR. MOHESH CHAI AND 3 ORS	ADAM TATAK T SERING GYATSO AMY TALOM KALING MIBANG TANUR GAO TONNI GAMMI LOGSANG YOUNTAN	DICKY PANGING DAINA TAMUK BULIA PULU DOGE LONA KIRMAR ADO EHO MENJO G SAIKIA KINYAK LOYA N RAMA ROSY C LOWANGCHA KEPRUNDA MENA TOKGE DARIN MARGE D
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